

नए गैस बर्नर का उत्पादन

2813. श्री निहास सिंह : क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अनुसंधान और विकास विंग ने रेलों, बिजली घरों, इस्पात कारखानों, नौवहन और रक्षा प्रतिष्ठानों के प्रयोग के लिए 65/70 प्रतिशत कार्य-कुशलता वाले नए गैस बर्नर का डिजाइन तैयार किया है; और

(ख) यदि हाँ, तो इस गैस बर्नर का बिक्री मूल्य क्या है और क्या वाणिज्यिक उद्देश्य के लिए इसका उत्पादन आरंभ हो गया है; यदि नहीं, तो उसके क्या कारण हैं ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री प्रकाश चन्द्र सेठी) :

(क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

Property claims to persons from Ulhasnagar

2814. SHRI R. K. MHALGI: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that as many as 800 cases were referred by the Government of Maharashtra to Central Government for issue of recovery schedules of property claims of persons from Ulhasnagar (Distt. Thana: Maharashtra);

(b) if yes, when;

(c) whether the scrutiny of the said cases has been completed; and

(d) if not, the reasons thereof and the remedy thought of?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI P. K. THUNGON): (a) and (b) The State Government referred 980 cases, of which 257 pertain to Ulhasnagar, during the period January, 1980 to October, 1980.

(c) and (d) Out of these 257 cases, recovery schedules have been sent in 32 cases. 30 cases have been sent back to the State Government for furnishing correct particulars. The remaining 195 cases are under scrutiny. The State Government has been requested to send a team of their officials to expedite the settlement of these cases.

Electrification of villages in Tribal Areas

2815. SHRI GIRIDHAR GOMANGO: Will the Minister of ENERGY be pleased to state:

(a) is it a fact that the total number of villages electrified in tribal areas are less than the other areas in the country;

(b) if so, State-wise number of tribal villages electrified so far and the schemes and programmes undertaken to eradicate the disparity in electrification by the States and his Ministry;

(c) State-wise the R.E.C. schemes sanctioned for tribal areas and funds released upto the end of the current financial year;

(d) the funds earmarked from State sector outlay for electrification of tribal villages in Fifth Plan; and

(e) the villages electrified under Minimum Needs Programmes in Fifth Plan?